

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2017 (Omission of section 124A).

HON. CHAIRPERSON: Item No.16 – Shri P. Karunakaran.

SHRI P. KARUNAKARAN (KASARGOD): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

माननीय सभापति : प्रश्न यह है ः

" भारतीय दंड संहिता, 1860 का और संशोधन करने वाले विधेयक का पुरःस्थापित करने की अनुमति दी जाए । "

प्रस्ताव स्वीकृत हुआ।

SHRI P. KARUNAKARAN : I introduce the Bill.

16.35 hours